

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/395/ (IB)/2017  
NAME OF THE PETITIONER(S) : INFORMATION TECHNOLOGY PARK LTD  
NAME OF THE RESPONDENT(S) : OMNI VISUAL MEDIA PVT LTD  
UNDER SECTION : 433 (e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

A. R. Thiruthi  
Counsel for Pet.

**ORDER**

Counsel for the Petitioner present and stated that the Company is struck off. We direct the **Registry** to send a notice to the ROC to file a detailed report. Put up on **28.08.2017 at 10.30 A.M.**

(S. VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
ghk

(CH. MOHD. SHARIEF TARIQ)  
MEMBER (JUDICIAL)